

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 129
(IB)-2742(ND)/2019
RA-166/ND/2023

IN THE MATTER OF:
Kusum Dwivedi & Ors.

... **Applicant/Petitioner**

Versus

M/s. Three C. Shelters Pvt. Ltd.

... **Respondent**

Under Section: 7 of (IBC)

Order delivered on 05.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-166/ND/2023: List on 11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)